

Quality Council is under consideration of the Government.

[Translation]

Foodgrain Markets

1016. SHRI CHETAN P.S
CHAUHAN:
SHRI DEVI BUX SINGH:
SHRI DILEEP BHAI
SANGHANI:
SHRIMATI BHAVNA
CHIKHALIA:

Will the PRIME MINISTER be pleased to state:

(a) whether there is a shortage of foodgrain markets in Uttar Pradesh, Punjab and Gujarat due to which a large quantity of foodgrains is damaged every year;

(b) whether the Government propose to set up new foodgrain markets in the said States during 1993-94; and

(c) if so, the time by which these are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL) : (a) There are sufficient number of foodgrains markets in Uttar Pradesh, Punjab and Gujarat, Agricultural Marketing is a State subject and State Governments develop markets as per their needs.

(b) The centrally sponsored scheme for

Development of markets has been transferred to the State Sector as per decision of the National Development Council. The Government of India have no scheme under which new markets could be set up in the said States. The respective State Government have been advised to set up new markets as per their needs.

(c) Does not arise.

[English]

Husk Control Order

1017. SHRIMATI SUSEELA GOPALAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government give permission to the coir industry to withdraw the husk control order;

(b) if so, the reasons therefor; and

(c) the measure proposed by the Government to control the price of coconut husk as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (c) The Three Point Levy Scheme was extended last year for a period of one year upto 31st October, 1993. Since Government of Kerala has not requested for its further extension, the Scheme has not been extended further. Government of Kerala have been requested for their views in this regard. Coir Board, however, have, based on the report of a

Committee appointed by it, decided to discontinue the levy Scheme and husk control. The State Government has decided to give a subsidy upto a maximum of Rs. 150 per 1000 husk to the Coir Cooperative Societies to compensate for the higher cost of Husk they will have to incur with the discontinuance of levy.

Study on Price of Tyres

1018. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Bureau of Industrial Costs and Prices (BICP) proposes to undertake study into tyre pricing, costing and its tariff structure; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

PSLV

1019. SHRI. G. DEVARAYA NAIK:
SHRI TARA CHAND
KHANDELWAL:
SHRI. V. SREENIVASA
PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the rocket PLSV failed to complete its mission recently;

(b) if so, the reasons therefor;

(c) whether the Government have ordered any probe into the causes of its failure;

(d) if so, the details thereof; and

(e) the time by which the next PSLV is likely to be launched?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) While almost all the systems of PSLV have worked satisfactorily till the end of second stage., the disturbances caused during the separation of the second stage from the third stage coupled with a software error under large pitch error conditions in the onboard computer resulted in the loss of control and changed trajectory. Notwithstanding, the third stage has functioned normally. The fourth stage also ignited as planned and developed full thrust as expected till splash down.

(c) and (d). The first few development flights are meant to prove the vehicle and the experience of failure in the first developmental flight is not unexpected. In spite of the failure to reach the final orbit, the success